

PROFORMA FOR DECLARATION OF ASSETS

(As On 31.03.2012)

Name of Officer (In Full): RAJENDRA KUMAR VERMA

Date of Birth : 22-04-1970

Present post held : C.J.-1 & JMFC, SURAJPUR (C.G.)

Name of District, Sub Division, Taluka And Village in which property is situated	Name and details of Property Housing and other Buildings	Land	If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
1	2	3	4	5
ग्राम रोगाकदेव तहसील-खैरगढ़, जिला-राजनादगांव (छोटा)	मकान एवं आंगन, बाड़ी	कृषि योग्य भूमि लगभग आठ एकड़	श्री बिहारी राम वर्मा, पिताजी	भूतुक है, जो पिता श्री प्रहलाद (दादाजी) से प्राप्त हुई है
ग्राम खम्हरिया जुनवानी, भिलाई जिला-दुर्ग (छोटा)	एकका मकान, झूलाबस	775 वर्गफीट में निर्मित	स्वयं के नाम पर	खरीदी है
Movable Property (Valued Above 25,000/- of Rs.)				
1				
Name of Articals				
1				
एक मारुति कार कीमती लगभग 4,00,000/- एवं एक हीरोहोन्डा मोटरसायकल कीमती लगभग 40,000/-				
Jewellery (Lump Sum)				
Jewellery (Worth Rs.) 3,50,000/- Approx				
Shares/Debentures				
Name of Issuing Company				
1				
Nos. of Shares				
Nil				

Life Insurance Policy & Others			
Name of Issuing Company 1	Amount 2		
LIC HDFC	6,25,000/- 42,820/-		
Bank Deposites/Securities & Investments			
	Name of Bank 1	City 2	Amount 3
1) Fixed Deposites	Nil	Nil	Nil
2) Savings Bank A/Cs	SBI	Surajpur	1,17,996/- (वर्तमान स्थिति में)
3) PPF	सुरेन्द्र लालकृष्ण,	जगतपुर	57,903/-
4) GFP			3,71,196/-
5) NSS	Nil	Nil	Nil
6) Others	Nil	Nil	Nil

1 In Case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated

Note :- The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

Signature & Date